

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.206**  
IB-368(ND)/2022

**IN THE MATTER OF:**

M/s. Lakshya Infrapromoters Pvt Ltd.

.... **APPLICANT/PETITIONER**

**Vs.**

The Indure Pvtr Ltd.

.... **RESPONDENT**

**SECTION**

**U/s 9 IBC code 2016**

**Order delivered on 26.04.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Anup Kumar, Advocate

For the Respondent : Mr. Varun Gupta, Ms. Lakshita Arora, Mr. Shubham,  
Advocates

**ORDER**

Heard Mr. Anup Kumar, Ld. Counsel appearing for the Applicant and Mr. Varun Gupta, Ld. Counsel appearing for the Respondent.

Pleadings are complete.

List the matter on **16.05.2023** for final arguments.

**Sd/-**  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**